

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1868  
TO BE ANSWERED ON 07.03.2018**

**NEW RAIL LINE BETWEEN PATAN TO BHILDI**

**†1868. SHRI DEVJI M. PATEL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government is aware of the unnecessary delay being caused in the work of new rail line from Patan to Bhildi *via* Rani-ki-vah;**
- (b) if so, the details thereof and the reasons therefor; and**
- (c) the steps taken/proposed to be taken by the Government to expedite the work and to complete the said project on time?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (c): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1868 BY SHRI DEVJI M. PATEL TO BE ANSWERED IN LOK SABHA ON 07.03.2018 REGARDING NEW RAIL LINE BETWEEN PATAN TO BHILDI**

**(a) to (c): Patan–Bhildi, new line project includes renovation of old railway line from Patan to Khalipur (10 km) and 41.03 km new construction from Khalipur to Bhildi. The work on this project was objected by Archeological Survey of India (ASI) near ‘Rani ki Vav’. Indian Railways had approached National Monument Authority (NMA) for grant of No Objection Certificate (NOC) in this regard, which was, however, denied. Consequently, Indian Railways suggested an alternative alignment for which “No Objection Certificate (NOC)” was issued by Archaeological Survey of India, New Delhi on 06.05.2015. Indian Railways accordingly planned and had started execution of project including the process of land acquisition on the alternative alignment. Documents of land acquisition after joint measurement for the diverted alignment near ‘Rani ki Vav’ for issuing Notification under section 19 has been submitted to SDM/Patan on 11.11.2017. Notification under section-19 is awaited from Collector/Patan.**

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